

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 19th April, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Review Application No.03/2016(CZ) in Original Application No. 100/2015(CZ)	Shramjeevi Co-Operative Society Vs. Dinesh Joshi & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmode, Adv.	
FOR HEARING				
2.	Original Application No. 117/2014 (CZ) (M.A.No.356/14) (M.A.No.27/16)	Dr. Subhash C. Pandey (<i>Sewage Water Irrigation</i>) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey, Applicant in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
3.	Original Application No. 57/2015 (CZ) (M.A.No.457/15) (M.A.No.458/15) (M.A.No.459/15) (M.A.No.592/15) (M.A.No.593/15)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushendra Kaurav, Adv.	
4.	Appeal No. 08/2015(CZ) (M.A.No.161/16)	Steel Authority of India Vs. Appeal Committee & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Purushendra Kaurav. Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv.	
6.	Original Application No. 42/2016(CZ)	Eco Balance Society of Rajasthan Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	

7.	Original Application No.50/2015(CZ) (M.A.No.412/15) (M.A.No.45/16)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, for Petitioner Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava Adv. Mr. N.B.Joshi, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Neel Choudhary, Adv.	
8.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. The Commissioner, Nagar Palik Nigam, Raipur, Chhattisgarh & 2 Ors.	Mr. Shivendu Joshi, Adv.	
9.	Original Application No. 38/2015(CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
10.	Original Application No. 13/2016(CZ)	Vijayraj Sharma Vs. State of M.P. & 4 Ors.	Mr. Siddharth Singh, Adv. Mr. Santosh Sharma, Adv.	
11.	Original Application No. 51/2016(CZ) (M.A.No.212/16) (M.A.No.213/16)	Resident Society (Scheme 94-D) Vs. State of M.P. & 11 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmode, Adv. Mr. Pulkit Godha, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in